

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 917**  
ANSWERED ON 28<sup>TH</sup> APRIL, 2016

**PENDING HIGHWAY PROJECTS IN BIHAR AND JHARKHAND**

917. SHRI RAVINDRA KUMAR PANDEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS  
सडक परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the construction of National Highways in Jharkhand and Bihar is delayed and the dates of completion of construction is getting extended along with the increase in the cost of these projects;
- (b) if so, the details thereof and the steps being taken by the Union Government thereon;
- (c) whether the work of several under construction highway projects in the country particularly NH-1, NH-2, NH-8, NH-21 & NH-25 is lying pending and the original estimated cost is increasing; and
- (d) if so, the details thereof and the steps being taken/proposed to be taken thereon?

**ANSWER**

THE MINISTER OF STATE IN THE  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

(a) to (c) Some National Highway projects in Bihar & Jharkhand have been delayed mainly due to land acquisition, utility shifting, non-availability of soil/aggregate, poor performance of contractors, environment/forest/wildlife clearances, ROB & RUB issues with Railways, public agitation for additional facilities, arbitration/contractual disputes with contractors etc. The details of delayed projects in Bihar, Jharkhand & on NH- 1,2,8,21 & 25 are annexed.

(d) In order to ensure timely completion of the projects, regular meetings are held with project developers, State Governments and contractors. Regular review meetings are held in Head Quarter by NHAI with Regional Officers, concessionaires /contractors to make the construction of projects hassle free. To expedite completion of these projects various steps are taken which include streamlining of land acquisition & environment clearances, exit for equity investors, premium re-schedulement, close coordination with other Ministries, revamping of dispute resolution mechanism, frequent reviews at various levels etc.

**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PART (a) to (c) OF LOK SABHA UNSTARRED QUESTION NO. 917 ANSWERED ON 28.04.2016 ASKED BY SHRI RAVINDRA KUMAR PANDEY REGARDING PENDING HIGHWAY PROJECTS IN BIHAR AND JHARKHAND**

**Details of Delayed Projects**

<b><i>Sl. No.</i></b>	<b><i>Name of the State / NHs</i></b>	<b><i>Delayed Projects</i></b>
1	Bihar	10
2	Jharkhand	8
3	NH-1	0
4	NH-2	1
5	NH-8	2
6	NH-21	4
7	NH-25	0

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